

Aldiam Motors Private Limited													Annexure – 7	
Date of Commencement of CIRP - 06th May 2025														
Last for Submission of Claims 20th May, 2025														
List of Operational Creditors (Government Dues) as on 26th May, 2025														
S. No.	Details of Claimant		Details of Claim Received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of Claim Not Admitted	Amount of Claim Under verification	Remarks, if any
	Department	Government	Date of Receipt	Amount Claimed	Amount of Claim Admitted	Nature of Claim	Amount Covered by Guarant ee	Whether related party?	% of Voting Share in CoC, if applicable					
1	State Tax Department of Gujarat (GST)		16-05-2024	13,30,93,046.00	9,67,04,880.00	Unsecured	0.00	No	0.00	0.00	0.00	3,63,88,166.00	0.00	
2	State Tax Department of Gujarat (GST)-VAT		17-05-2025	2,24,84,927.00	0.00	Unsecured	0.00	No	0.00	0.00	0.00	2,24,84,927.00	0.00	
3	E.S.I. Corporation (Ministry of Labour & Employment, Govt. of India)		20-05-2025	35,81,018.00	0.00	Unsecured	0.00	No	0.00	0.00	0.00	35,81,018.00	0.00	
4	Employees provident Fund Organisation		20-05-2025	12,21,958.00	0.00	Unsecured	0.00	No	0.00	0.00	0.00	12,21,958.00	0.00	
Total				16,03,80,949.00	9,67,04,880.00		0.00		0.00	0.00	0.00	6,36,76,069.00	0.00	

For Aldiam Motors Private Limited

Manohar Lal Vij

Interim Resolution Professional